



2026:AHC:16945-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2472 of 2005

Surajeet Singh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Arun Srivastava, Hemendra Pratap Singh, R.B. Singh
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 04.09.2025, sole appellant namely, Surajeet Singh, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the Court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
S.K.S.